

PART - I**HARYANA GOVERNMENT****LAW AND LEGISLATIVE DEPARTMENT****Notification**

The 22nd October, 2018

No. Leg. 37/2018.— The following Act of the Legislature of the State of Haryana received the assent of the Governor of Haryana on the 2nd October, 2018 and is hereby published for general information:-

HARYANA ACT NO. 32 OF 2018**THE HARYANA VISHWAKARMA SKILL UNIVERSITY
(AMENDMENT) ACT, 2018**

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ACT

further to amend the Haryana Vishwakarma Skill University Act, 2016.

Be it enacted by the Legislature of the State of Haryana in the Sixty-ninth Year of the Republic of India as follows:-

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| Short title. | 1. This Act may be called the Haryana Vishwakarma Skill University (Amendment) Act, 2018. |
| Amendment of long title of Haryana Act 25 of 2016. | 2. In the long title of the Haryana Vishwakarma Skill University Act, 2016 (hereinafter called the principal Act), for the words “THE HARYANA VISHWAKARMA SKILL UNIVERSITY”, the words and sign “SHRI VISHWAKARMA SKILL UNIVERSITY, HARYANA” shall be substituted. |
| Amendment of short title of Haryana Act 25 of 2016. | 3. In the short title of the principal Act, for the words “the Haryana Vishwakarma Skill University”, the words and sign “Shri Vishwakarma Skill University, Haryana” shall be substituted. |
| Amendment of Section 2 of Haryana Act 25 of 2016. | 4. In clause (v) of section 2 of the principal Act, for the words “the Haryana Vishwakarma Skill University”, the words and sign “Shri Vishwakarma Skill University, Haryana” shall be substituted. |
| Amendment of Section 3 of Haryana Act 25 of 2016. | 5. In sub-section (1) of section 3 of the principal Act, for the words “the Haryana Vishwakarma Skill University”, the words and sign “Shri Vishwakarma Skill University, Haryana” shall be substituted. |

MEENAKSHI I. MEHTA,
Additional Legal Remembrancer &
Special Secretary to Government Haryana,
Law and Legislative Department.